

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2409**  
TO BE ANSWERED ON 13/03/2026

**TRANSPARENCY IN IMPLEMENTATION OF PM-KISAN**

2409. SMT MAYA NAROLIYA

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the amount disbursed to farmers under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) during the last three years, State-wise;
- (b) the number of farmers who have been benefitted from the scheme, district-wise, particularly in Madhya Pradesh;
- (c) the details of farmers registered on PM-KISAN mobile application and receiving benefits through it, State-wise; and
- (d) the other steps taken by government to enhance transparency in the implementation of the PM-KISAN and the details of the number of farmers benefitted from such steps?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
(SHRI BHAGIRATH CHOUDHARY)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme.

The State-wise amount disbursed to farmers under the scheme during last three years is attached as Annexure - I. The District-wise details of beneficiaries in Madhya Pradesh, who received the benefit of scheme during the release of 21<sup>st</sup> instalment are at Annexure - II.

(c): The PM-KISAN Mobile Application is extensively used by beneficiaries of the PM-KISAN scheme to avail various services such as e-KYC through facial authentication, beneficiary registration, checking beneficiary status, updating basic details, etc. The number of beneficiaries who have availed various services through the PM-KISAN Mobile Application under the scheme is provided at Annexure-III.

(d): Under the PM-KISAN Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the data of eligible farmers including land records, linking of Aadhaar with their bank accounts and e-KYC for successful transfer of the benefits. The registration of farmers and their verification under the Scheme is an ongoing

process. The farmers can register themselves through PM-KISAN Portal, Mobile App and Common Service Centers (CSCs). All such applications are approved by the concerned States/UTs after due verification. Thereafter, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

To ensure transparency and efficient implementation, several technological measures have been introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, Land seeding, Aadhaar-based payments, and e-KYC have been made mandatory to ensure benefits reach only to the eligible farmers. The PM-KISAN database is also cross-verified with the PDS ration card database and UIDAI records (including deactivated Aadhaar due to death) for deduplication.

Further, to improve transparency and to ensure the prompt resolution of issues faced by the farmers under the PM-KISAN scheme, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi.

In order to expand coverage and to ensure that no eligible farmers are left out from the Scheme, the Government of India time to time undertakes saturation drives in coordination with the State Governments. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, over 25 lakh eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted in September 2024 to clear the pending self-registration cases, which resulted in the addition of over 30 lakh new farmers.

## Annexure - I

**State-wise details of amount disbursed under PM-Kisan Scheme during last three financial years  
(as on 05/03/2026)**

S. No.	State/UT	Total amount disbursed to the beneficiaries during the last three financial years (From FY 2022-23 to FY 2024-25) (₹ in Cr.)
1	ANDAMAN AND NICOBAR ISLANDS	25.85
2	ANDHRA PRADESH	8,375.13
3	ARUNACHAL PRADESH	167.91
4	ASSAM	3,265.30
5	BIHAR	14,497.92
6	CHANDIGARH	0.53
7	CHHATTISGARH	5,001.33
8	DELHI	23.77
9	GOA	13.11
10	GUJARAT	9,684.13
11	HARYANA	3,105.73
12	HIMACHAL PRADESH	1,559.74
13	JAMMU AND KASHMIR	1,683.62
14	JHARKHAND	4,881.30
15	KARNATAKA	9,219.81
16	KERALA	5,393.86
17	LADAKH	34.07
	LAKSHADWEEP	5.06
19	MADHYA PRADESH	15,257.65
20	MAHARASHTRA	17,390.09
21	MANIPUR	485.27
22	MEGHALAYA	262.11
23	MIZORAM	252.20
24	NAGALAND	345.87
25	ODISHA	6,385.16
26	PUDUCHERRY	16.24
27	PUNJAB	2,210.65
28	RAJASTHAN	12,774.12
29	SIKKIM	48.93
30	TAMIL NADU	4,431.38
31	TELANGANA	5,994.54
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	24.15
33	TRIPURA	442.27
34	UTTAR PRADESH	41,857.53
35	UTTARAKHAND	1,520.85
36	WEST BENGAL	8,791.52
	<b>Total:</b>	<b>1,85,428.68</b>

**District-wise number of beneficiaries in Madhya Pradesh under PM-KISAN scheme, during the release of 21<sup>st</sup> instalment of scheme (as on 05/03/2026)**

S. No.	Name of District	No of Beneficiaries
1	Agar-Malwa	93,626
2	Alirajpur	82,738
3	Anuppur	81,962
4	Ashoknagar	1,28,988
5	Balaghat	3,14,588
6	Barwani	1,25,144
7	Betul	2,34,711
8	Bhind	1,85,419
9	Bhopal	55,134
10	Burhanpur	46,789
11	Chhatarpur	2,47,227
12	Chhindwara	2,11,429
13	Damoh	1,73,316
14	Datia	1,30,284
15	Dewas	1,57,700
16	Dhar	2,19,197
17	Dindori	1,17,590
18	Guna	1,67,008
19	Gwalior	1,12,258
20	Harda	59,212
21	Indore	73,923
22	Jabalpur	1,41,147
23	Jhabua	1,24,124
24	Katni	1,54,530
25	Khandwa (East Nimar)	1,40,806
26	Khargone (West Nimar)	1,85,269
27	Maihar	69,270
28	Mandla	1,39,697
29	Mandsaur	2,01,099
30	MAUGANJ	65,856
31	Morena	2,23,892
32	Narmadapuram	1,30,532
33	Narsimhapur	1,38,997
34	Neemuch	99,663
35	Niwari	60,997
36	Pandhurna	43,717
37	Panna	1,51,841
38	Raisen	1,56,963
39	Rajgarh	2,34,975
40	Ratlam	1,59,009
41	Rewa	1,70,686
42	Sagar	2,87,941
43	Satna	1,43,924
44	Sehore	1,62,548
45	Seoni	2,37,446
46	Shahdol	1,11,308
47	Shajapur	1,38,198
48	Sheopur	90,840

<b>S. No.</b>	<b>Name of District</b>	<b>No of Beneficiaries</b>
49	Shivpuri	2,72,257
50	Sidhi	1,29,404
51	Singrauli	1,33,810
52	Tikamgarh	1,61,346
53	Ujjain	1,98,280
54	Umaria	85,053
55	Vidisha	2,18,083
	<b>Total</b>	<b>81,81,751</b>

**State-wise details of beneficiaries who availed various services through PM-Kisan Mobile App and received benefits (as on 05/03/2026)**

S. No.	State/UT	No. of Beneficiaries
1	ANDAMAN AND NICOBAR ISLANDS	1,859
2	ANDHRA PRADESH	4,35,277
3	ARUNACHAL PRADESH	4,479
4	ASSAM	22,646
5	BIHAR	5,41,312
6	CHHATTISGARH	3,33,762
7	DELHI	1,670
8	GOA	446
9	GUJARAT	2,60,393
10	HARYANA	56,248
11	HIMACHAL PRADESH	23,216
12	JAMMU AND KASHMIR	1,15,548
13	JHARKHAND	57,546
14	KARNATAKA	2,86,271
15	KERALA	77,607
16	LADAKH	5,761
17	LAKSHADWEEP	15
18	MADHYA PRADESH	1,61,586
19	MAHARASHTRA	3,59,278
20	MANIPUR	1,412
21	MEGHALAYA	9,340
22	MIZORAM	41,552
23	NAGALAND	3,538
24	ODISHA	3,37,785
25	PUDUCHERRY	61
26	PUNJAB	1,40,362
27	RAJASTHAN	3,48,221
28	SIKKIM	3,124
29	TAMIL NADU	1,46,871
30	TELANGANA	1,74,504
31	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1,737
32	TRIPURA	20,960
33	UTTAR PRADESH	16,22,929
34	UTTARAKHAND	57,086
35	WEST BENGAL	3,52,905
	<b>Total:</b>	<b>60,07,307</b>